NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 46/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2017

NAME OF THE PARTIES: Mr. Dhirajlal L. Shah & Ors.

V/s.

M/s. Rajveer Lifestyles Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242, 244 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 PUNIT S. D. AMODAM ADVOCATE

i/b Kanga & CO for Respondent

Nos. 2 to 6

Order CP No. 46//241-242,244/NCLT/MB/MAH/2016

At request of the parties, list this matter for hearing on 31.3.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)